

5

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 PM ON 3/7/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/611/IB/2018
NAME OF THE PETITIONER(S) : MOAT FINANCIAL SERVICES PVT LTD
NAME OF THE RESPONDENT(S) : MOAT PROJECT MANAGEMENT PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	Name (in Capital)	Represented by	Signature
1,	S. MARSHALL	Advocate	S. Marshall.

ORDER

Counsels representing both the parties are present. Counsel for respondent stated that since the transactions involved is between the group companies, they are making all efforts to settle the matter and prayed for time to make submissions in regard to the outcome of the settlement talks. Time is enlarged at request. Put up on 25.07.2018.

-sd/-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd/-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)